

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 369 of 2020**

**IN THE MATTER OF:**

**M/s. Manipal Media Network Ltd.**

**...Appellant**

**Versus**

**M/s. Vishwakshara Media Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Gautam Singh, Advocate.**

**For Respondent: Mr. DP Chaturvedi, Advocate.**

**ORDER**  
**(Virtual Mode)**

**16.02.2021** Learned Counsel for Respondent submits that the arguing counsel is not available. He seeks time.

List the Appeal 'For Admission (After Notice)' Hearing on **05<sup>th</sup> March, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

Basant B./md/